NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO41(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S.K. Mohpatra Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY:

M/S Adore Infrasmith Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.N	O. NAME DE	SIGNATION	REPRESENTATION	SIGNATURE
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Order

Learned counsel for the non applicant – respondents request for some time to file reply to the application (CA 128/PB/2016) to place additional documents on record. Let the reply be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder, if any, be filed within two weeks thereafter with a copy in advance to the counsel opposite.

List for arguments on 18.11.2016

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(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

18.10.2016 (P.K.Sud)